#### **GOVERNMENT OF INDIA**

# MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION LOK SABHA

## UNSTARRED QUESTION NO. 3527 TO BE ANSWERED ON 10<sup>TH</sup> AUGUST, 2021

### INTEGRATED MANAGMENT OF PUBLIC DISTRIBUTION SYSTEM

### 3527. SHRI G.M. SIDDESHWAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the name of the States that are yet to integrate into the Integrated Management of Public Distribution System (IM-PDS) initiative;
- (b) whether there has been any objection to this initiative from any State or Union Territory, if so, the details thereof;
- (c) the number of beneficiaries who have already availed the scheme till date;
- (d) whether the Government would be able to achieve the goal of implementing the scheme by the end of 2021; and
- (e) if so, the action taken/proposed to be taken in this regard?

  A N S W E R

# MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a): Under the One Nation One Ration Card (ONORC) plan, a key component and objective of the scheme on Integrated Management of Public Distribution System (IM-PDS), at present only 3 States of Assam, Chhattisgarh and West Bengal are yet to be integrated with the national portability cluster of 33 States/UTs so far.
- (b): No sir. All States/UTs have shown their willingness to implement the One Nation One Ration Card (ONORC) plan and have shared their respective National Food Security Act (NFSA) ration cards' data with the central system setup under the initiative.
- (c): So far, the ONORC plan which empowers all NFSA beneficiaries, particularly migrant beneficiaries, is enabled in 33 States/UTs covering about 69 Crore beneficiaries (almost 86.7% NFSA population) in the country to have an option to lift their entitled foodgrains from any Fair Price Shop (FPS) by using their same existing ration card.
- (d) & (e): Department had continuously pursued with 3 concerned States of Assam, Chhattisgarh and West Bengal to enable the ONORC plan at the earliest. However, it is dependent up on their achieving the requisite technical readiness i.e. installation of ePoS devices at FPSs, Aadhaar seeding of ration cards, enablement of biometric/Aadhaar authentication of beneficiaries. Further, regular follow-ups are done through videoconferencing, review meetings, time to time DOs &letters from all levels, providing central technical support from NIC to enable the ONORC plan within the validity period of the IM-PDS scheme i.e. up to 31st March 2022.